

NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA

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Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA,
New Delhi - 110023.

No.A-34/NCDRC/2017-2021


15th February, 2022

OFFICE ORDER NO.17 OF 2022

The Hon'ble President, National Consumer Disputes Redressal Commission, while reviewing the COVID-19 pandemic situation and taking note of the declining trend in the positivity rate, and in partial modification of the Office Order 14 of 2022 dated 01.02.2022, is pleased to direct and order, as under:

- (i) the cases listed before all the Benches of the National Consumer Disputes Redressal Commission from 21st February, 2022 shall be heard through Physical Court Hearing only;
- (ii) the alternative modes of hearing of cases i.e. hearing through video conferencing (virtual court hearing) and hybrid hearing shall be dispensed with from 21st February, 2022;
- (iii) the Hon'ble Members of the National Consumer Disputes Redressal Commission shall conduct the hearings of the cases from the premises of the National Consumer Disputes Redressal Commission;
- (iv) a maximum number of 15 cases in the category of final hearing shall be listed before each Bench including the matters nominated to the Bench and the part heard matters before the Bench, on a working day;
- (v) all fresh Admission Hearing cases, cases listed in the categories of Admission after Notice, Miscellaneous and Directions shall be listed before Bench No.1 along with the cases nominated to Bench No.1 and part-heard before it;
- (vi) the remaining matters shall be adjourned and listed by the Registry in due course after giving notice to all concerned;
- (vii) the list of such matters shall be made available, below the Regular Cause List on each working day, on the website of the National Consumer Disputes Redressal Commission.

This issues with the approval of the Hon'ble President, National Consumer Disputes Redressal Commission.


(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Ld. Sr.PPS to Hon'ble President
2. PS to Hon'ble Dr.S.M.Kantakar, Member
3. PS to Hon'ble Mr.C.Viswanath, Member
4. PS to Hon'ble Ms.Justice Deepa Sharma, Member
5. PS to Hon'ble Mr.Dinesh Singh, Member
6. PS to Hon'ble Mr.Justice Ram Surat Ram (Maurya), Member
7. PS to Hon'ble Mr.Subhash Chandra, Member
8. PS to Hon'ble Mr.Justice Karuna Nand Bajpayee, Member
9. PS to Hon'ble Mr.Binoy Kumar, Member
10. PA to Deputy Registrar,
1. AR (CC), AR(FA), AR(Admin.), OSD(RP)
2. SO (Listing)
3. Court Masters (Non-shorthand)

